

DU LC-1 & NHRC NATIONAL MOOT COURT COMPETITION

MARCH 7-9, 2014



MOOT COURT SOCIETY OF LAW CENTRE-1

FACULTY OF LAW
UNIVERSITY OF DELHI
DELHI-110007



Law Centre-1

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Dr. Anju Vali Tikoo

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Teacher Conveners

Ms. Stuti Mata

Asst. Team leader

January 28, 2014

Dear Sir/ Madam,

We take pleasure in inviting you to DU Law Centre-1 & NHRC National Moot Court Competition on Human Rights from March 7-9, 2014.

This year as well, the National Human Rights Commissions has graciously agreed to be the co sponsor for this event. The continued support extended by NHRC to Law Centre-1 has ensured that the Moot Competition sees the light of the day and provides the students across the country, an opportunity to be introduced to various facets of human rights.

The detailed rules & regulations of the competition along with the moot proposition are enclosed herewith. They can also be accessed on the LC-1, Moot Court Society website. Please note that the last date for provisional registration is **January 31, 2014**.

We look forward to your participation.

Thanking you,
Yours Sincerely,

Professor-in-Charge, Law Centre-I
& Dean, Faculty of Law
University of Delhi

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